

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 12th May, 2015

No.HCM/A-24/80-Estt(VII)/ 2613 In pursuance of this Registry's Notification No.HCM/A-24/80-Estt(VII)/1055-65 dated 20th April, 2015, **Shri Tenshubam Chandra Singh (Roll No.06)** is selected for appointment to the post of Mali.

He is to collect the Offer Form from this Registry and submit the same within seven days from the date of this order.

Further, the following candidate has been kept in the waiting list.

Shri Nongmaithem Chandrakumar Singh - Roll No.03

By order etc.,

Sd/-


(G. GAIPHULSHILLU KABUI)
REGISTRAR
I/C REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 12th May, 2015

Endt. No.HCM/A-24/80-Estt(VII)/ 2614-29

Copy to :-

01. The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the official website of this Registry.
02. The Joint Registrar (Admn./PM & P), High Court of Manipur.
03. The Director, Information & Public Relations, Government of Manipur.
- for favour of wide publicity.
04. The Director, Doordarshan Kendra, Imphal.
- for favour of wide announcement.
05. The Deputy Registrar (Judl), High Court of Manipur.
06. The Assistant Registrar-II, High Court of Manipur.
07. The Assistant News Editor, AIR, Imphal.
- for favour of wide announcement.
08. The News Editor, ISTV, Imphal - for favour of wide announcement.
09. The News Editor, Impact TV, Imphal - for favour of wide announcement.
10. The Principal Secretary to Hon'ble the Chief Justice.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
13. The P.A. to Registrar General, High Court of Manipur.
14. Persons concerned.
15. Notice Board.
16. The Order Book/Guard File/Concerned File.


I/C REGISTRAR GENERAL
HIGH COURT OF MANIPUR